NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.10.2017 AT 10.30 AM

CP(IB)SR.No.3722/9/HDB/2017
Cargosol Logistics Private Limited
Sri Lalita Cement Industries Limited
9 of IBC, 2016

Counsel for Applicant/Petitioner(s):

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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Mr.S.Sukumar, learned counsel for the petitioner. Post the case on 03.11.2017.

Member (Technical)

Member (Judicial)